THE HIGH COURT OF MEGHALAYA **AT SHILLONG**

NOTICE

April, 2017 Dated

It is hereby notified that the following No. HCM.II/58/2016-Estt/ Advocates who have subscribed for a copy of the cause list for the year 2017-2018 may collect their copies from the Enquiry Counter which is in on the ground floor of the High Court of Meghalaya.

This is for favour of your kind information and necessary

action.

- 1. Shri G.S. Massar
- Shri V. K. Jindal 2.
- Shri. H. S. Thangkiew 3.
- Shri. S.P.Mahanta 4.
- Shri T.T. Diengdoh
- Shri. R. Debnath 6.
- The Secretary to Executive Committee, KHADC, Shillong
- 8. Shri. Biswadeep Bhattacharjee
- 9. Shri. Sentilong Chankija
- 10. Shri S. Dey
- 11. Shri. A.H.Hazarika
- 12. Smti N.G. Shylla.
- 13. Shri. H.R. Nath
- 14. Smti S. Bhattacharjee
- 15. Shri. S. Sengupta
- 16. Shri. H. Kharmih
- 17. Shri. R. Gurung
- 18. Shri. K.P.Bhattacharjee
- 19. Shri. Lesley Khyriem
- 20. Shri. Pyllang Nongbri
- 21. Shri. Nitesh Mozika

22. Shri Philemon Nongbri 23. Miss Adellyn Thangkiew 24. Shri. Lawanbor Byrsat 25. Miss Shirley S. Shallam 26. Shri Kiran Barua 27. Shri Nihar Dasgupta 28. Shri. Pillan T. Sangma

By Order,

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14(35)

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Memo No. HCM II/58/2016-Estt/1929A

Dated all April, 2017

REGISTRAR GENERAL

Copy to:-

- 1. The Joint Registrar-cum-Secretary to the Hon'ble Chief Justice, High Court of Meghalaya, Shillong.
- 2. The P.S. to Hon'ble Mr. Justice S.R. Sen, Judge, High Court of Meghalaya, Shillong.

- The P.S. to Hon'ble Mr. Justice V.P.Vaish, Judge, High Court of Meghalaya, Shillong.
- 4. The Registrar, High Court of Meghalaya, Shillong.
- 5. The Deputy Registrars, High Court of Meghalaya, Shillong.
- 6. The Assistant Registrars, High Court of Meghalaya, Shillong.
- 1 17. The Chief Librarian, High Court of Meghalaya, Shillong.
 - 8. The System Analyst, High Court of Meghalaya, Shillong, with a request to upload the Notification on the High Court website.
 - 9. The Superintendent (Judl), High Court of Meghalaya, Shillong.
 - 10. The Chief Senior Translator (I/C Stationery), High Court of Meghalaya, Shillong.
 - 11. The Public Relation Officer, High Court of Meghalaya, Shillong.
 - 12. The Court Officer, High Court of Meghalaya, Shillong.
 - 13. The Court Masters, High Court of Meghalaya, Shillong.
 - 14. The Accountant-cum-Cashier, High Court of Meghalaya, Shillong.
 - 15. The President/Secretary of High Court Bar Association.
 - 16. The President/Secretary of Shillong Bar Association.
 - 17, All concerned.
 - 18. Notice Board
 - 19. Office file

REGISTRAR GENERAL

